CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

OA No.459/97

Thursday, this the 3rd day of April, 1997

C O R A M

HON'BLE SHRI AV HARIDASAN, VICE CHAIRMAN HON'BLE SHRI PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

VA Gopakumar, Extra Departmental Packer cum Letter Box Peon, MG Road Post Office, Kochi--16.

....Applicant

By Advocate Shri OV Radhakrishnan.

vs

Assistant Superintendent of Post Offices, Kochi Sub Division, Kochi--682 001.

....Respondent

By Shri TR Ramachandran Nair, Addl Central Govt Standing Counsel.

The application having been heard on 3rd April, 1997, the Tribunal on the same day delivered the following:

ORDER

HON'BLE SHRI AV HARIDASAN, VICE CHAIRMAN

The grievance of the applicant in this case is that even though he holds a current registration with the Employment Exchange and has applied for the post, the respondents are refusing to consider his candidature for appointment to the post of Extra Departmental Packer-cum-Letter Box Peon, MG Road Post Office, Kochi, at an interview scheduled to be held on 7.4.97 on the ground that his name has not been sponsored by the Employment Exchange. Applicant has filed this application praying that respondents may be directed to consider his candidature also.

2. When the case came up for hearing, the learned Standing Counsel appearing for respondent fairly conceded that in view

contd.

of the decision of the Supreme Court in Excise Superintendent,

Malkapatnam, Krishna District, Andhra Pradesh vs KBN

Visweshwara Rao and Others, (1996) 6 SCC 216, respondent would

consider the case of applicant also for the selection though his

name has not been sponsored by the Employment Exchange.

3. In the light of what is stated above, the application is disposed of with a direction to respondent to consider the candidature of applicant also for selection and appointment to the post of Extra Departmental Packer-cum-Letter Box Peon, MG Road Post Office, Kochi, even though his name has not been sponsored by the Employment Exchange. No costs.

Dated the 3rd April, 1997.

PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER

AV HARIDASAN VICE CHAIRMAN

ps3